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Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

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Sub:- Compliance to Hon'ble NGT direction dt. 12-08-2022 in Appeal No. 24/2022 titled as Raja Muzaffar Bhat V/s State Environment Impact Assessment Authority, Jammu and Kashmir & Ors.

ORDER No.:- 05-JKPCC OF 2022

DATED :- 09-09-2022.

In compliance to Hon'ble National Green Tribunal direction dt. 12-08-2022 in Appeal No. 24/2022 titled as Raja Muzaffar Bhat V/s State Environment Impact Assessment Authority, Jammu and Kashmir & Ors., it is hereby ordered that,

the Consent to Operate (Fresh) accorded vide Consent Order Nos. (1) No. PCC/digital/22042779914 of 2022 dt. 25-05-2022, (2) No. PCC/digital/22042780613 of 2022 dt. 25-05-2022 and (3) No. PCC / digital / 22042781094 of 2022 dt. 25-05-2022 and issued on 27-05-2022 in favour of M/s NKC Projects Pvt. Ltd., for Mining of Minor Mineral (River Bed Material) in the following Blocks:-

- a) 01 Dreigam Bridge downstream Shalinganga Nallah Village Dreigam, Tehsil Khansahib, Budgam,
- b) 02 Banderpora upstream Shaliganga Nallah, Village Banderpora, Tehsil Khansahib, Budgam, and
- c) 04 Panzan Bridge to Trubmibagh (Lalgam) downstream Shalinganga Nallah, Village Lalgam, Tehsil Chadoora, Budgam,

are deemed to be kept in abeyance till further directions of Hon'ble NGT in this regard.

Issues with the approval of Competent Authority.

(K. Ramesh Kumar) IFS
Member Secretary

J&K Pollution Control Committee, Jammu

No:- JKPCC/LS/2022/45-55.
Dt. 09-09-2022.

Copy to the:-

- i) Deputy Commissioner / District Magistrate, Budgam for information and necessary action.
- ii) Regional Director, JK Pollution Control Committee, Kashmir for information and necessary action.
- iii) Director, Geology and Mining Department, Jammu and Kashmir for information and necessary action.
- iv) Divisional Officer, JK Pollution Control Committee, Budgam for information and necessary action.
- v) District Mineral Officer, Geology & Mining Department, Budgam for information and necessary action.
- vi) Consultant Judicial, Hon'ble National Green Tribunal, Delhi for information.
- vii) PS to Commissioner / Secretary to Govt. Department of Forest, Ecology and Environment, Civil Secretariat, Jammu / Srinagar for information of Commissioner / Secretary.
- viii) PS to Secretary to Govt. Mining Department, Civil Secretariat, Jammu / Srinagar for information of the Secretary.
- ix) P.A to Chairperson for information of the Chairperson, J&K PCC, Jammu.
- x) P.A to Director, Department of Ecology, Environment and Remote Sensing, J&K (Member Secretary JKSEIAA) for information to Director, EE&RS / Member Secretary JKSEIAA.
- xi) M/s NKC Projects Pvt. Ltd., Mining of Minor Mineral (River Bed Material) at Block, 01, 02, and 04, Tehsil Khansahib and Chadoora District Budgam for compliance.